

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 19931/2025

[Arising out of impugned final judgment and order dated 16-05-2025
in CRLA No. 1846/1983 passed by the High Court of Judicature at
Allahabad]

CHHEETAR SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-01-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) :Ms. Anita Kanungo, AOR

For Respondent(s) :Dr. Vijendra Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the notified date i.e. 19.01.2026.

(MINI)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)